

8. There is a need to increase training facilities for leprosy staff; and
9. Emphasis should be laid more on integrated rehabilitations activities.

Application to Charter Fishing Vessels

10093. SHRI PRAKASH V. PATIL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether a number of applications for chartering of fishing vessels were rejected on petty grounds;

(b) if so, the details together the reasons therefor; and

(c) the steps being taken to ensure that entrepreneurs are given a chance to rectify the errors in their applications?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Does not arise.

(c) A copy of the application form, and detailed guidelines are issued to all interested parties before an application is made to the Ministry. Also, all efforts are made to incorporate documents which are submitted by the applicants in additions to their original application, as long as the documents are submitted before the Charter Screening Committee screens the applications.

Post Graduation Examination in Medicines/Medical Sciences

10094. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government propose to introduce an uniform examination system for Post Graduation in Medicine/Medical Sciences;

(b) whether the said examination is likely to be conducted by an autonomous body; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). As per directions of the Supreme Court, all the concerned States/ Union Territories, except Jammu & Kashmir and Andhra Pradesh contribute 25% Post Graduate Medical/Dental seats in each medical/dental college or institution, other than private medical/dental colleges, without taken into account any reservation, for All India Entrance Examination in various Post Graduate Medical and Dental Courses, including General Medicine, and such a competitive examination is conducted by the All India Institute of Medical Sciences, New Delhi, on all- India basis.

[Translation]

Fruit Based Industries in Bihar

10095. SHRI BHOGENDRA JHA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether fruits based units had been set up in the co-operative sector at Madhubani, Darbhanga and Oeni in Bihar some time back;

(b) if so, the details in regard to the production/production capacity of these units and present position thereof;

(c) the steps being taken to bring all three fruits based units into operation;

(d) whether Government propose to take over these units as these units have not been able to deliver the goods; and

(e) if so, the details thereof?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (e). Fruit processing units were set up in Madhubani, Darbhanga and Waini in Bihar in the cooperative sector in the year 1966-67, with the assistance of the National Cooperative Development Corporation. According to available information, no cooperative fruit based unit has been set up in Oeni.

The three units are not under production. The National Cooperative Development Corporation had sanctioned rehabilitation assistance for raising the unit at Darbhanga in 1976 and similar assistance was sanctioned in 1982 for the rehabilitation of the Cooperative units at Madhubani and Waini. However, the sanctions had to be cancelled for want of any action on the part of the respective Cooperative Societies.

The Central Government does not propose to take over these units.

[English]

Working Women's Hostels In Rajasthan

10096. SHRI KAILASH MEGHWAL: Will the Minister of WELFARE be pleased to state:

(a) whether Working Women's Hostels are proposed to be built in Rajasthan during the current year and in the near future;

(b) if so, the details thereof;

(c) whether there is any classification in respect of facilities available in Working Women's Hostels in different cities; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) and (b). A provision of Rs. 6 crores has been made for starting 70 additional Working Women's Hostels to provide accommodation to 3,500 working women in 1990-91. However, State/Union territory-wise allocation of projects and funds is not made under the Scheme of assistance for construction/expansion of hostel building for working women with a day-care centre for children. Projects are sanctioned on receipt of proposals from the voluntary organisations through the concerned State Government/Union territory Administration.

(c) No, Sir.

(d) Does not arise.

White Paper on Narmada Sagar and Sardar Sarovar Project

10097. DR. VENKATESH KABDE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government propose to bring out a white paper on Narmada Sagar and Sardar Sarovar Projects in view of widespread opposition to these projects; and

(b) if so, the date by which such white paper is likely to be brought out?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) There is no such proposal.

(b) Does not arise.